

Liquidated Companies

4944. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of FINANCE be pleased to state :

(a) the number of companies that have gone into liquidation with the deposits from the public in the last three years ; and

(b) the steps Government propose to take to save the people from the loss of their deposits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Loans by NABARD

4945. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that NABARD is advancing loans not only for agricultural purposes but also for industrial purposes ;

(b) if so, whether Government propose to take steps to restrict the functions of NABARD to solely agricultural sector ;

(c) whether the field of activity of NABARD and IDBI are overlapping ; and

(d) if so the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) NABARD was established under the National Bank for Agriculture and Rural Development Act, 1981 for providing credit for promotion of agriculture, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promote development of rural areas. Hence, NABARD refinances not only agriculture and allied activities but also cottage, village, tiny and small scale industries in the rural areas.

(b) No, Sir.

(c) and (d) Assistance to rural/agro-based industries can flow both from NABARD and IDBI. However, an Inter-institutional Coordination Committee comprising representatives of NABARD, IDBI, RBI etc. has been constituted by NABARD to discuss from time to time various issues arising out of their common approach to meet the credit requirements for non-farm activities.

Proposal to Issue Licences to Private Entrepreneurs for Spinning Mills in Tamil Nadu

4946. SHRI R. JEEVARATHINAM : Will the Minister of TEXTILES be pleased to state :

(a) number of requests for licences received from the Tamil Nadu Government for spinning mills of 12,000 spindles and above capacity since 1984 ; and

(b) whether there are any proposals under consideration to issue licences to private entrepreneurs ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No such request from the Tamil Nadu Government has been received as mentioned in the period.

(b) Does not arise.

World Bank Assistance to Increase Export of Engineering Goods

4947. SHRI S. PALAKONDRAYUDU : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the World Bank has cleared a \$ 250 million project to increase the competitiveness and export of engineering goods from India ; and

(b) if so, the details of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Agreements were signed with the World